#### **RAJYA SABHA**

Wednesday, the 14th, June, 1967/the 24th. Jyaistha, 1889 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

### ORAL ANSWERS TO QUESTIONS

\*459. [The questioner (Shri Sundar Singh Bhandari) was absent. For V answer, vide cols. 3787-89 infra.]

# कानपुर के मंसर्स राधे ताल मुन्नीलाल

\*460- श्री विश्वकृतार भन्नावाल-जो चौरडिया:

श्रो बो० बी० रामास्वामार्ग

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि कानपुर के मैसर्स राधेलाल मुन्नीलाल तथा उनके साझेदारों के संस्थान से अप्रैल 1967 में भ्रायकर विभाग द्वारा ली गई तलाशियों के बाद कुल कितना ऐसा धन पकड़ा गया, जिसका कोई हिसाब किताब नहीं था?

## J[M/S. RADHEY LAL MUNNI LAL OF KANPUR

\*460. SHRI V. M. CHORDIA: SHRI V. V. RAMASWAMY!

Will the Minister of FINANCE be pleased to state the total amount of unaccounted money which was seized from the premises of M/s. Radhey Lai Munni Lai of Kanpur and its partners after searches were made by the Income-tax Department during April, 1967?]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): Rs. 23,60,100.

§[वित्त मंत्र:लय ने राज्य मंत्री(श्री के॰
सो॰ पन्त) : 23,60,100 रुपने]

] English translation. Fhe question was actually asked en the floor of the House by Shri "V. V. Ramaswamy.

] Hindi translation. 894 RS—L

# INDIA, THE DIRTIEST COUNTRY IN THE WORLD

'\*481. SHRIMATI C AMMANNA RAJA:f

#### SHRI N. SRI RAMA REDDY:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether he made a statement soon after he took  $ove_r$  as Minister of Health that India is the dirtiest country in the world and Delhi is the dirtiest city; and
- (b) if the reply to part (a) above be in the affirmative, what steps have been taken by Government to improve matters?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. S. CHANDRASEKHAR); (a) Yes, Sir. With a view to emphasise the need for improvement of sanitation I had observed that Delhi was the dirtiest town in the world, and ;nat India, as a whole, was a filthy country.

(b) The subject of sanitation falls within the jurisdiction of the State Governments and local bodies. They will,  $n_0$  doubt, take due notice of the observation made by me and take appropriate action to improve the sanitation of their areas.

SHRIMATI C. AMMANNA RAJA: Sir, if Kathlene Mayo had san such a thing, there would have been an uproar in regard to this matter. I want to know whether it is necessary-for a Minister to make a statement like this instead of taking appropriate action to improve matters. What is the use of declaring to the world that Delhi is the dirtiest city in the

DR. S. CHANDRASEKHAR: Sir, I want the State Governments and the local bodies to be aware of this fact. As it is, they  $d_0$  not even provide

fThe question was actually asked on the floor of the House by Shrimati C. Ammanna Raja.